

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAUSAMY- MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/212/241/HBD/2017
NAME OF THE COMPANY	Vinayaka Cotton Mills Pvt. Ltd
NAME OF THE PETITIONER(S)	M Ramakishan rao &(07) Others
NAME OF THE RESPONDENT(S)	Vinayaka Cotton Mills Pvt Ltd
UNDER SECTION	241/242

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ARAVINDRA	Advocate	Saviankamlzwe mail.com	Runt
		*	

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri A. Ravindra, Learned Counsel for the Petitioner.

The Petitioner supressed the material facts with regard to filing of the suit and has not indicated suit no, relief sought for etc. Post the case on 20.11.2017.

Member (T)

Bm

Member (J)